GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3146

TO BE ANSWERED ON JULY 11, 2019

FUNDS UNDER IHSDP

NO. 3146 SHRIMATI MEENAKASHI LEKHI

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- a) the funds released to various States/UTs under the Integrated Housing and Slum Development Programme (IHSDP) during each of the last three years and the current year, State/UT-wise;
- (b) the details of the funds utilized by the various States/UTs under the programme during the said period, State/UT-wise; and
- (c) whether there has been regular inspections to check the utilization of the funds under the programme and if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI)

- (a) & (b): The period of Integrated Housing and Slum Development Programme (IHSDP), a component of Jawaharlal Nehru National Urban Renewal Mission (JnNURM) was upto March, 2012. However, to complete the on-going projects sanctioned upto 31.03.2012, the period was first extended upto March 2015 and then upto March 2017. Details of the funds released and utilized by the various States/UTs under the IHSDP during the last three years and the current year, State/UT-wise are annexed.
- (c): IHSDP projects are implemented by State/UT Governments through its implementing agencies/Urban Local Bodies concerned. The Ministry reviews status of progress and utilization of funds released under the programme on a regular basis with States/UTs through Monthly and Quarterly Progress Reports, in the meetings of Central Sanctioning and Monitoring Committee, through Video Conferences, field visits etc.

State/ UT wise details of funds released & utilised including that during each of the last three years and the current year under IHSDP component of JnNURM

(Rs in Crore)

Sr	State/ UT	Funds Released					(Rs in Crore)				
No		up to 2015-16	2016-17	2017-18	2018-19	2019-20	up to 2015-16	2016-17	2017-18	2018-19	2019-20
1	A&N Island (UT)	5.53	-	-	-	-	-	-	1.83	-	-
2	Andhra Pradesh	425.50	1	-	-	-	284.49	87.24	47.15	-	-
3	Arunachal Pradesh	8.96	-	-	-	-	4.48	4.48	-	-	-
4	Assam	48.37	-	-	-	-	16.21	-	1.44	-	-
5	Bihar	276.96	1.40	-	-	-	143.90	119.95	38.63	-	-
6	Chandigarh (UT)	-	-	-	-	-	-	-	-	-	-
7	Chhattisgarh	158.85	-	-	-	-	138.93	-	-	-	-
8	D&N Haveli (UT)	1.67	1.67	-	-	-	0.45	1.45	1.45	-	-
9	Daman & Diu (UT)	0.29	-	-	-	-	-	-	0.29	-	-
10	Delhi (UT)	-	1	-	-	-	-	-	-	-	-
11	Goa	0.70	-	-	-	-	-	-	-	-	-
12	Gujarat	247.46	1	-	-	-	109.95	90.78	4.16	0.85	-
13	Haryana	188.96	-	-	-	-	74.64	-	-	41.37	-
14	Himachal Pradesh	37.94	-	-	-	-	11.62	6.15	-	-	-
15	Jammu & Kashmir	109.50	-	-	-	-	49.18	33.96	-	-	-
16	Jharkhand	86.98	-	-	-	-	38.71	3.40	49.91	-	-
17	Karnataka	221.77	-	-	-	-	142.51	79.26	-	-	-
18	Kerala	165.17	-	-	-	-	65.12	14.81	38.95	-	-
19	Lakshdweep (UT)	-	-	-	-	-	-	-	-	-	-
20	Madhya Pradesh	194.52	-	-	-	-	88.40	60.94	16.55	-	-
21	Maharashtra	1,163.14	-	-	-	-	451.08	384.55	79.00	-	-
22	Manipur	32.35	-	-	-	-	13.64	17.24	1.15	-	-
23	Meghalaya	15.70	-	-	-	-	7.31	-	-	-	-
24	Mizoram	29.78	-	-	-	-	29.78	-	-	-	-
25	Nagaland	41.30	-	-	-	-	29.32	-	-	-	-
26	Orissa	163.29	-	-	-	-	71.24	31.78	24.76	-	-
27	Puducherry (UT)	2.74	-	-	-	-	-	2.74	-	-	-
28	Punjab	89.71	-	-	-	-	16.79	-	-	0.10	-
29	Rajasthan	535.50	-	-	-	-	228.18	78.90	78.35	35.56	-
30	Sikkim	17.92	1	-	-	-	6.36	-	-	-	1
31	TamilNadu	398.77	-	-	-	-	215.10	174.51	8.55	-	-
32	Telangana	232.18	-	-	-	-	180.94	1.83	-	-	-
33	Tripura	38.05	-	-	-	-	37.29	-	0.76	-	-
34	Uttar Pradesh	718.18	-	-	-	-	328.15	211.11	62.29	11.34	-
35	Uttarakhand	73.09	-	-	-	-	24.93	27.94	-	-	-
36	West Bengal	703.23	-	-	-	-	278.72	374.69	12.21	21.65	-
	Total :-	6,434.08	3.07	-	-	-	3,087.42	1,807.69	467.41	110.87	-
